

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)

: Ms. ANURADHA SANJAY BHATIA – MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2023 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/130/9/AMR/2022		9 of IBC	Southern Power Distribution Company of A.P. Limited Vs. Sudalagunta Sugars Limited

ORDER

Ms. Sarvani Desiraju, Ld. Counsel for OC and Mr. T.V.L. Narasimha Rao, Ld. Counsel for CD present. For hearing, list the matter on 12.12.2023.

**Sd/-
MEMBER TECHNICAL**

**Sd/-
MEMBER JUDICIAL**